

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 2670 of 2020

1. Pappu Kumar Bhagat.
2. Md. Azaz @ Md. Azaz Ansari.
3. Md. Jaminul Haque @ Jamirul Haque @ Md. Jamirul Hak.
4. Md. Amin @ Md. Amina. ...Petitioners

Versus

The State of Jharkhand.

.....Opposite Party

Coram: THE HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioners : Mrs. J Mazumdar, Advocate
For the State : Mr. Prabir Chatterjee, Special P.P.

04/10-9-2020 Mr. Prabir Chatterjee, learned Special P.P., has submitted that he requires some more time in order to receive instruction.

As prayed for by him, list this case in the next week.

However, it is made clear that no further adjournment shall be granted on the next date of listing.

(Rongon Mukhopadhyay, J)

Rakesh/-